

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The monthly loss in production due to the closure of the Mill is 641,000 yards of cloth.

INTER-STATE MOVEMENT RESTRICTIONS ON COMMODITIES

493. Shri S. C. Samanta: Will the Minister of Commerce and Industry be pleased to state:

(a) names of commodities that still come under the restrictions on the Inter-State movement;

(b) whether to overcome temporary shortages of particular commodities in certain areas Government have agreed to the imposition of restrictions on unrestricted goods;

(c) if so, what are the commodities and

(d) in which States they were imposed?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Foodgrains: gram and their edible products; raw tapioca; banana; milk and milk products; *mohwa*; vanaspati; sugar-cane; cattle fodder; cotton seed; charcoal and firewood; white oil, spindle oil and mineral oil; cattle; coal; salt; tabbert wool; tannery wool; medicinal and toilet preparations containing opium; tobacco.

(b) Yes.

(c) cattle fodder; cotton seed; banana; and tapioca.

(d) Bombay; Punjab; and Travancore-Cochin.

ELECTRICITY FOR RURAL AREAS

494. Shri M. L. Dwivedi: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of States where application of electric power is being adopted in large scale in rural areas; and

(b) what are the principal industrial projects, large or small, in rural areas which shall be harnessed by electricity in the coming five years?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Electric supply has been extended on a large scale in the States of Madras, Mysore, Travancore-Cochin and Uttar Pradesh.

(b) Typically rural or agricultural areas are generally suitable for the location of small-scale industries for processing agricultural produces such as oil presses, rice hullers, flour mills, cotton gins, groundnut decorticators, saw mills. Small engineering workshops can also be established in the rural areas with the help of electricity.

BURLAP EXPORTS

495. Dr. Ram Subhag Singh: (a) Will the Minister of Commerce and Industry be pleased to state the total values of India's burlap exports in the year 1950-51 and 1951-52?

(b) What has been the value of burlap exports so far during the current year 1952-53?

(c) What percentage of our total burlap exports went to the U.S.A.?

The Minister of Commerce (Shri Karmarkar): (a) to (c). A statement giving the information required is placed on the Table of the House. [See Appendix V, annexure No. 15.]

TRADE WITH AUSTRIA

496. Shri S. C. Samanta: Will the Minister of Commerce and Industry be pleased to state:

(a) what was the value of imports from Austria to India and exports from India to Austria in 1951-52;

(b) whether the trade position has changed since the renewal of the Indo-Austrian Trade Agreement in July 1952; and

(c) if so, how?

The Minister of Commerce (Shri Karmarkar): (a) to (c). Two statements giving the required information are placed on the Table of the House. [See Appendix V, annexure No. 16.]

IMPORT LICENSES FOR DRUGS AND MEDICINES

497. Col. Zaidi: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that import licences are freely given for a number of drugs and medicines which are being manufactured in India?

The Minister of Commerce (Shri Karmarkar): No, Sir.

CEMENT FOR U. P.

498. Shri S. C. Singhal: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of cement allotted to Uttar Pradesh for the last three years; and